

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs), DELHI

Ref. No. 1779-1899/ITC/2021

Dated 08 JAN 2021

**CIRCULAR**

**Sub: Implementation of e-prison module - Mandatory mentioning of CNR Number in Order Sheets, Judgments' and in all Correspondence with Jail Authorities.**

All the Judicial Officers posted in Delhi District Courts are requested to mandatorily mention the CNR number in Order Sheets, Judgments' and also in all correspondence made with Jail authorities.

It may be noted that the CNR Number is available in CIS 3.2 software implemented in all districts for each and every case filed and registered in Delhi District Courts.

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**(Girish Kathplia)**

Principal District & Sessions Judge, Hqs  
Tis Hazari Courts, Delhi

Ref. No. 1779-1899/ITC/2021

Dated 08 JAN 2021

**Copy forwarded for information, necessary action and compliance to:**

1. Ld. Principal District & Sessions Judge, District-East/New Delhi/South West/West/North West/South/North East/South East/Shahdara/North Delhi/New Delhi and Rouse Avenue Court Complex with request to circulate the above circular amongst all the Judicial Officers posted in the respective district for compliance thereof.
2. All Judicial Officers posted in Central District, Tis Hazari Courts Complex, Delhi
3. Sh. Bharat Parashar, Spl. Judge CBI/Chairman, Centralized Computer Committee, Rouse Avenue Courts Complex, New Delhi.
4. The Officer In-charge (Computers), Tis Hazari/Karkardooma/Saket/Dwarka/Patiala House/Rouse Avenue and Rohini Courts Complex, Delhi/New Delhi.
5. The DG Prison, Tihar Prison Headquarters, Hari Nagar, New Delhi with request to convey and update the CNR feature as made available by NIC in the e-prison software for its optimum use.
6. Sh. Shashikant, STD, HOD-ePrison Project, NIC, A2 B3, CGO Complex, Lodhi Road, N.Delhi-3.
7. Dealing Official Website/LAYERS Seat for uploading of the circular.
8. In-Charge (Computers)/I.T Cell, Tis Hazari Courts Complex, Delhi.
9. PS to the undersigned.

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**(Girish Kathplia)**

Principal District & Sessions Judge, Hqs  
Tis Hazari Courts, Delhi